## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:4276
ANSWERED ON:07.08.2014
CAPATIVE COAL BLOCKS FOR PRIVATE SECTOR
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## Will the Minister of COAL be pleased to state:

- (a) whether the Government has again invited the proposals for captive coal blocks from the private sector;
- (b)if so, the details thereof and response of the private companies thereon; and the action being contemplated to be taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE (I/O FOR COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (c): For allocation of area containing coal through auction by competitive bidding for specified aid use under the provisions of Rule-3 of the `Auction by Competitive Bidding of Coal Mine Rules, 2012`, from the companies engaged in the business of specified end uses, a Notice Inviting Applications (NIA) offering 3 coal blocks (for Steel, Sponge Iron & Cement) was issued on 26.02.2014 and 2 bids were received by Central Mine Planning & Design Institute Ltd. upto the bid due date (25,06.2014) for Andal Babuisol coal`block for Sponge Iron. Details of the coal blocks offered in NIA are mentioned below:-

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s.No. Name of the Name of the Permitted Reserves
Coal Block Coalfield end-use (in MT)
1 Jhirki & East Bokaro Steel (Blast 267.91
Jhirki (West) coalfield, Jharkliand furnace)
2 Andal Babuisol Raniganj coalfield, Sponge Iron (DRI) 103.841
West Bengal
3 Tokisud-II South Karanpura Cement 127.692
coalfield, Jharkhand
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With the approval of competent authority it has been decided to cancel the above mentioned auction as issues concerning prior clearances etc. need to be revisited.